

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DIVYAJYOTI STEELS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	DIVYAJYOTI STEELS LIMITED
2.	Date of incorporation of corporate debtor	15/12/2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN - U27109TG2004PLC044881
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No.403, D.No.8-2-468/A/2, Shilpa Park View Apts., Road No.5, Banjara Hills, Hyderabad-500 034, Telangana
6.	Insolvency commencement date in respect of corporate debtor	20/12/2019
7.	Estimated date of closure of insolvency resolution process	17/06/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Narender Gandhari Registration Number - IBBI/IPA-002/IP-N00312/2017-2018/10900
9.	Address and e-mail of the interim resolution professional, as registered with the Board	403, Naina Residency Srinivasa Nagar (East), Ameerpet HYDERABAD-500038, Telangana Email ID : narenderg99@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	403, Naina Residency Srinivasa Nagar (East), Ameerpet HYDERABAD-500038, Telangana Email: ip.divyajyotisteels@gmail.com
11.	Last date for submission of claims	03/01/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link to download the Forms is as under: https://ibbi.gov.in/home/downloads (b) Details of Authorized Representative : Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of Divyajyoti Steels Limited on 20/12/2019.

The creditors of Divyajyoti Steels Limited, are hereby called upon to submit their claims with proof on or before 03/01/2020 to the Interim Resolution Professional at the address mentioned against entry No.10.

Gandhari



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 22-12-2019
Place: Hyderabad



A handwritten signature in blue ink, appearing to read "Narender Gandhari".

NARENDER GANDHARI
Interim Resolution Professional